

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
DFR No. 597 of 2017**

Dated: 10th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Ajmer Vidyut Vitran Nigam Ltd. & Anr. ...Appellant(s)

Vs.

M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.3

ORDER

Affidavit of service be filed within a week.

List the matter on **21.08.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**